

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The Registrar Judicial,
High Court of J&K wing,
Jammu/Srinagar.

No.: 11043-45- / Sts. Dated. 02-6-2016

Sub:-Furnishing data regarding pendency of cases relating to Family Court matters both in the Sub-ordinate Judiciary and High Court.

Sir,

In reference to this Registry's Letter No. 10215-16/Sts. Dated 27-05-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **FOUR** days.

In this connection, you are once again requested to provide the said information to this Registry **today** positively through return Tele-Fax No. 0194-2506639. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

(Nissar Ahmad Malik)
Deputy Registrar

No. 11043-45- / Sts.

Dated: 02-6-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar